

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **03<sup>rd</sup>** day of **December**, 2018

Present:

Hon'ble Mr. Mohd. Jamshed, Member-A

**Original Application No. 556/2012**  
(U/S 19, Administrative Tribunal Act, 1985)

Chandrabhan & Others.

.....Applicant.

By Advocate – Shri S.M. Ali.

**V E R S U S**

Union of India & others.

.....Respondents.

By Advocates : Shri Anil Kumar Pandey.

**ORDER**

List revised. None present for the parties.

2. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)  
Member (A)

/SS/